NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 109/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2016

NAME OF THE PARTIES: Smt. Suman Dheer

V/s.

M/s. Gyan Ganga Educational Institute Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. K.R. Shah Adv for Petitioner Phagodia

2. Mr Nusrat Hasan
alw Mr. Ambuy Sond
alw Mr. T. Kapadia

3. Anshul Jain AR of R 4 and R5

4. Dipti mehta

5. S. R. Do aha

MX2875 J. Rb

Male

MARCHARY

MR. 2875 J. Rb

Male

MR. 2875 J. Rb

Male

MR. 2875 J. Rb

Order

C.A. 70/2014

IN

C.P. No. 109/397-398/CLB/MAH/2013

- 1. Ld. Counsels of Both the sides are present
- 2. C.A. 70 in C.P. 109 of 2013 pertaining to the question of maintainability shall be heard first.
- 3. Matter is adjourned to 07.11.2016 as per the convenience of both the sides. Date is duly noted.

Sd/-

Shri M.K. Shrawat

Member (Judicial)

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Dated: 03.10.2016